

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P. No. 682 of 2018 In
O.A No. 908 of 2017**

New Delhi, this the 12th day of April, 2019

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

Mrs. Radha Devi,
Aged about 83 years,
W/o. Late Nand Lal, Ex. Head Master,
R/o. H. No. P-31, 1st Floor,
South Extn, Part-II,
New Delhi – 110 049.

...Petitioner

(By Advocate : None)

Versus

Sh. Manish Gupta, Commissioner,
South Delhi Municipal Corporation,
Dr. SPD Civic Centre,
Minto Road,
New Delhi – 110 002.

...Respondent

(By Advocate : Ms. Sriparna Chatterjee)

ORDER (ORAL)

Hon'ble Sh. V. Ajay Kumar, Member (J)

None for petitioner.

2. Learned counsel for respondent submits that they have fully complied with the orders of this Tribunal and paid the consequential amounts to the applicant already.

3. Accordingly, the C.P. is closed. Notices are discharged. No costs.

(Aradhana Johri)
Member (A)

(V. Ajay Kumar)
Member (J)

/Mbt/